

Government have already launched the new Scheme titled, "Sports Fund for Pension to Meritorious Sportspersons", under which pension will be given for life to Olympic Medalists (@ Rs. 2000 p.m.) and Gold Medalists of Asian Games (@ Rs. 1500 p.m.) from the age of 30 years.

(c) Yes, Sir.

(d) Does not arise.

#### **Tannin-containing Products at Hiroshima Games**

535. SHRI SATISH PRADHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that tea or coffee provided for Athletes at Hiroshima Asiad Sports contained high quantum of tannin;

(b) whether tannin contained in tea or coffee is considered as stimulant which if found in the test of the Athletes is considered as a disqualification; and

(c) whether the Chief of Indian Contingent have lodged any complaint to the organizers, that such high tannin containing products should be withdrawn?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT ((DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) (SHRI MUKUL WASNIK): (a) and (b) Indian Olympic Association have informed that as per the list of International Olympic Committee banned drugs 1994, there is no mention of the drug by the name of "tannin". Further no Medical Centre established by the Hiroshima Asian Games Organizing Committee complained about the tea/coffee containing any major or minor or bye-product of any drug.

(c) No, Sir.

#### **JAC Bulletin of KVC Employees Association**

536. SHRI N. GIRI PRASAD: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government's attention has been drawn to a news report regarding alleged irregularities of Kendriya Vidyalaya Sangathan as detailed in the maiden issue of JAC BULLETIN published in October 1994; and

(b) if so, the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA): (a) and (b) Kendriya Vidyalaya Sangathan has intimated that it has not authorised publication of any journal called "JAC BULLETIN" by any recognised employee's Association.

#### **Reservation for teachers in KVS**

537. SHRI SHIV CHARAN SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to the answer to Starred Question 363 given in the Rajya Sabha on 19th August, 1994 and state:

(a) whether the percentage of reservation beyond the stipulated 50 per cent in recruitment of teachers for Kendriya Vidyalayas has since been annulled; and

(b) if so, the details and results thereof and if not the reasons and justification therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA): (a) and (b) Kendriya Vidyalaya Sangathan has informed that it follows the instructions issued by the Department of Personnel and Training regarding the reservation for OBCs, SCs/STs, Physically Handicapped, Ex-servicemen etc.